

DIVISION BENCH  
COURT - I

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/168(KB)2023  
IN  
C.A.(CAA)/145(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	JUPITER SOLAR POWER LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conference/physically)**

Mr. A. Mishra, Adv.                     ] For the Petitioner  
Ms. M. Manot, Adv.                     ]

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Rejoinder-affidavit has been filed by the petitioner.
3. Post this matter on **02.04.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**